

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJAY SABHA
UNSTARRED QUESTION NO-2561
TO BE ANSWERED ON 25/03/2022

CROP LOSS DUE TO RAIN AND HAILSTORM

2561. SHRI NEERAJ SHEKHAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware that there is massive crop loss due to recent rain and hailstorm in various States including the State of Uttar Pradesh during the months of December, 2021 and January, 2022;
- (b) if so, the details thereof, State-wise;
- (c) whether Government has conducted any survey in this regard to extend help to farmers whose crops have been damaged;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

During the current year, only the State Government of Himachal Pradesh has submitted Memorandum seeking financial assistance from the National Disaster Response Fund for hailstorm.
